

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:296
ANSWERED ON:11.02.2014
ALLOCATION OF FOODGRAINS
Singh Shri Rakesh;Sivasami Shri C.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total quantum of foodgrains allocated and lifted under the Public Distribution System (PDS) along with the subsidy provided for the purpose during each of the last three years and the current year, category and State-wise;
- (b) the details of the steps taken to implement the directives issued by the Supreme Court in 2011 for allocation of foodgrains to the poor to ensure that there is no hunger or malnutrition in the country indicating the quantum allocated and disbursed and persons benefited therefrom, State-wise;
- (c) whether the Cabinet Committee on Economic Affairs has cleared the proposal for additional allocation as well as special allocation for festivals and calamities and if so, the details thereof; and
- (d) whether the Government proposes to increase the allocation for APL/BPL families and if so, the details thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a), (b) (c) & (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO.296 DUE FOR ANSWER ON 11.02.2014 IN THE LOK SABHA

(a) Category and State-wise details of allocation and offtake of foodgrains under Targeted Public Distribution System (TPDS) for the last three year and the current year are at Annex-I (A) to I (D). Food subsidy released to Food Corporation of India (FCI) and States which have adopted Decentralized Procurement Scheme (DCP) during the last three years and the current year are at Annex-II.

(b) As per the directions of the Hon'ble Supreme Court vide its orders dated 14.5.2011 and 14.9.2011, on the recommendations of the High Powered Committee headed by Justice (Retd.) D.P. Wadhwa, Government allocated 23.69 lakh tons and 21.21 lakh tons of foodgrains during 2011-12 and 2012-13 respectively for additional Below Poverty Line (BPL) families including Antyodaya Anna Yojana (AAY) families in the poorest districts for further distribution by respective States. State-wise details of allocation and offtake of foodgrains made to the poorest districts during 2011-12 and 2012-13 are at Annex-III.

(c) Cabinet Committee on Economic Affairs (CCEA), in its meeting held on 2.1.2014 has approved the proposal that the additional allocation of foodgrains to States/Union Territories for festivals and for those affected by natural calamities (including the additional allocation of foodgrains made to Uttarakhand for flood relief during the current year), arson and riots may be made at Minimum Support Price (MSP)/MSP derived prices. CCEA has also approved that additional allocation of foodgrains to States/UTs for distribution through TPDS may be made in the current year at MSP/MSP derived prices and thereafter at economic cost.

(d) No such proposal is under consideration at present.